

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1366
TO BE ANSWERED ON 27TH JULY, 2021

Inland and Freshwater Aquaculture Fishing

1366. SHRIMATI POONAMBEN MAADAM:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the release of subsidy under centrally sponsored scheme for inland aquaculture fishing and freshwater aquaculture is pending in the State of Gujarat;
- (b) if so, the details thereof;
- (c) whether the welfare of fishermen is adversely affected due to above mentioned pending subsidy in the State of Gujarat; and
- (d) the reaction of the Government thereon?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, during the period from 2015-16 to 2019-20, under the erstwhile Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Development and Management of Fisheries had approved fisheries development projects of Government of Gujarat to the tune of Rs 130.55 crore and the central funds of Rs.48.26 crore had been released to the State Government for development of fisheries including aquaculture. Further, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) - A scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector in India with a total investment of Rs.20050 crore for a period of 5 years with effect from the financial year 2020-21 for development of fisheries in all States/Union Territories including Gujarat. During 2020-21, the Ministry of Fisheries, Animal Husbandry and Dairying has accorded approval to the fisheries development proposals of Government of Gujarat at a total cost of Rs. 63.75 crore with central share of Rs. 17.87 crore under the PMMSY. Under the Centrally Sponsored Schemes, selection of beneficiaries and release of governmental financial assistance to the beneficiaries are done by the State Government and the Department of Fisheries, Government of India has not received any such report on delay in release of governmental assistance and pending subsidy.
